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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ **RFA 453/2023, CM APPL. 30034/2023 & 30035/2023**

SMT VANDANA GUPTA

.....Appellant

Through: Mr. Shiv Charan Garg and Mr. Imran
Khan, Advocates

versus

SMT ANJANI GUPTA

.....Respondent

Through: Mr. Umang Tyagi, Ms. Nikita Anand
and Ms. Aadya Gupta, Advocates

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+ **RFA 475/2023, CM APPL. 31958/2023, 31959/2023, 31960/2023,
31961/2023 & 34346/2023**

SMT VANDANA GUPTA

.....Appellant

Through: Mr. Shiv Charan Garg and Mr. Imran
Khan, Advocates

versus

SMT ANJANI GUPTA

.....Respondent

Through: Mr. Umang Tyagi, Ms. Nikita Anand
and Ms. Aadya Gupta, Advocates

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+ **RFA 568/2023 & CM APPL. 36870/2023**

VANDANA GUPTA

.....Appellant

Through: Mr. Shiv Charan Garg and Mr. Imran
Khan, Advocates

versus

ANJANI GUPTA

.....Respondent

Through: Mr. Umang Tyagi, Ms. Nikita Anand
and Ms. Aadya Gupta, Advocates



CORAM:
HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

18.11.2024

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[Physical Hearing/Hybrid Hearing (as per request)]

The Hon'ble Judge is on leave today.

Re-notify the matter on 07.04.2025.

BY ORDER

(COURT MASTER)

NOVEMBER 18, 2024/rk

Click here to check corrigendum, if any